

[TO BE PUBLISHED IN THE GAZETTE OF INDIA, EXTRAORDINARY, PART II, SECTION 3, SUB-SECTION (i)]

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

Notification No.67/2016-Customs

New Delhi, the 31st December, 2016

G.S.R. (E).- In exercise of the powers conferred by sub-section (1) of section 25 of the Customs Act, 1962 (52 of 1962), the Central Government, on being satisfied that it is necessary in the public interest so to do, hereby directs that each of the notifications of the Government of India in the Ministry of Finance (Department of Revenue), specified in column (2) of the Table below shall be amended in the manner specified in the corresponding entry in column (3) of the said Table, namely:-

Sl. No.	Notification number and date	Amendments
(1)	(2)	(3)
1.	Notification No. 105/1999-Customs, dated the 10 th August, 1999 [G.S.R. 582(E), dated the 10 th August, 1999]	In the said notification,- (a) in the Table, in Part A,- (i) against serial number 6, for the entry in column (3), the entry "0805 21 00" shall be substituted; (ii) against serial number 18A, in the entry in column (2), after the words "Liquorice roots", the brackets and words "(fresh or dried)" shall be inserted; (iii) against serial number 19,- (a) in the entry in column (2), after the words "or similar purposes", the brackets and words "(fresh or dried)" shall be inserted; (b) in the entries in column (3), after the figures "1211 40", the figures ",1211 50" shall be inserted;

(iv) against serial number 33, in the entries in column (3), the figures "2848" shall be omitted;

(v) against serial number 35, for the entries in column (3), the entries "29.01, 2902.11, 2902.19, 2902.50, 2902.60, 2902.70, 2902.90, 2903.11, 2903.12, 2903.29, 2903 31 00, 2903 39 , 2903.93, 290394, 29.06, 29.07, 29.08, 29.09,29.10, 29.11, 29.12, 29.13, 29.14, 29.17, 2917.32, 2917.33 and 2917.34), 29.18, 2920 11 00 and 2920 19, 29.21, 29.22, 29.23, 29.24, 29.25,29.26, 29.27, 29.28, 29.29, 29.30 (except 2930 60 00, 29307000, 29308000 and 2930 90), 29.31, 29.32, 29.33 (except 2933.55 and 2933.59), 29.34, 29.35, 29.36 (except 2936.23, 2936.24, 2936.26 and 2936.29), 29.37, 29.38, 29.39(except 2939.11, 2939.19, 2939.71, 2339.79 and 2939.99), 29.42" shall be substituted;

(vi) against serial number 36, for the entries in column (3), the entries "2939 71, 2939 79, 2940" shall be substituted;

(vii) against serial number 37, for the entry in column (3), the entries "3103110, 31031900" shall be substituted;

(viii) against serial number 51, in the entries in column (3) , for the figures "4418.90", the figures "4418 91 00, 4418 99 00" shall be substituted;

(ix) against serial number 72, in the entries in column (3), for the figures "9406 00", the figures "9406 10, 9406 90" shall be substituted;

(b) in the Table, in Part B,-

(i) against serial number 1 , for the entry,-

(A) in column (2), the entries “ All goods excluding milt, fish fin, heads, tails, maws, other edible offal of yellow fin tuna (Thunnus albacares)” shall be substituted;

(B) in column (3), the entries “ 03.01, 03.02 (except 0302.32), 03.03, 03.04, 03.05 (except 0305.44, 0305.49, 0305.52, 0305.53, 0305.54 and 0305.59), 03.06, 03.07” shall be substituted;

(ii) against serial number 1A, for the entries,-

(A) in column (2), the entries “ Tilapias (Oreochromis spp.), cat fish (Pangassius spp, Silurus spp, Clarias spp, Ictalurus spp.), Carp (Cyprinus carpio, Carassius carassius Ctenopharyngodon idellus, Hypophthalmichthys spp., Cirrhinus spp., Mylopharyngodon piceus), eels (Anguilla spp), Nile perch (Lates niloticus) and Snakeheads (Channa spp.)” shall be substituted;

(B) in column (3), the entry “0305 44” shall be substituted;

(iii) after serial number 1A and the entries relating thereto, the following shall be inserted, namely :-

(1)	(2)	(3)	(4)
“1B.	All goods excluding milt, fish fin, heads, tails, maws, other edible offal of yellow fin tuna (Thunnus albacares	0302.32, 0305.49, 0305.52, 0305.53, 0305.54 and 0305.59	75%

)		
		1C.	All fish of species Cyprinus except Cyprinus carpio, All species of Carassius except Carassius carassius, Catla catla, Labeo Spp., Osteochilus hasselti, Leptobarbus hoeveni, Megalobrama spp.	03054400	75%";
		<p>(iv) against serial number 18 , in the entries in column (3), for the figures "3004 40", the figures " 3004 41, 300442, 300443, 300449, 3004 60" shall be substituted;</p> <p>(v) after serial number 34 and the entries relating thereto, the following shall be inserted, namely:-</p>			
		(1)	(2)	(3)	(4)
		"34A.	Newsprint in strips or rolls of a width	4801	60%";

			between 28 cm to 36 cm; or rectangular including square sheets with one side having dimension between 28 to 36 cm and other side 15 cm in the unfolded state											
						<p>(vi) against serial number 58, for the entry in column (3), the entries “69(except 69.07, 69.10, 69.11and 69.12)” shall be substituted;</p> <p>(vii) against serial number 59 A , for the entries in column (3), the entries “69.07, 69.10, 69.11” shall be substituted;</p> <p>(viii) after serial number 68 and the entries relating thereto, the following shall be inserted, namely:-</p> <table border="1"> <thead> <tr> <th>(1)</th> <th>(2)</th> <th>(3)</th> <th>(4)</th> </tr> </thead> <tbody> <tr> <td>“68D.</td> <td>Of a cylinder capacity exceeding 1500cc but not exceeding</td> <td>8703.40, 8703.60</td> <td>15%”;</td> </tr> </tbody> </table>	(1)	(2)	(3)	(4)	“68D.	Of a cylinder capacity exceeding 1500cc but not exceeding	8703.40, 8703.60	15%”;
(1)	(2)	(3)	(4)											
“68D.	Of a cylinder capacity exceeding 1500cc but not exceeding	8703.40, 8703.60	15%”;											

		<table border="1"> <tr> <td></td> <td>g 3000cc</td> <td></td> <td></td> </tr> </table> <p>(ix) against serial number 72B , in the entries in column (3) , for the figures “9403 81 00”, the figures “9403 82 00, 9404 83 00” shall be substituted;</p> <p>(x) against serial number 75, for the entries in column (3) ,the entries “96 (except 9607 11, 960719 and 96020)” shall be substituted;</p> <p>(xi) after serial number 75A and the entries relating thereto, the following shall be inserted, namely:-</p> <table border="1"> <thead> <tr> <th>(1)</th> <th>(2)</th> <th>(3)</th> <th>(4)</th> </tr> </thead> <tbody> <tr> <td>“75B.</td> <td>Monopods, Bipods, and Tripods made of plastic</td> <td>9620</td> <td>50%”.</td> </tr> </tbody> </table>		g 3000cc			(1)	(2)	(3)	(4)	“75B.	Monopods, Bipods, and Tripods made of plastic	9620	50%”.
	g 3000cc													
(1)	(2)	(3)	(4)											
“75B.	Monopods, Bipods, and Tripods made of plastic	9620	50%”.											
2.	<p>Notification 26/2000 – Customs, dated the 1st March, 2000</p> <p>[G.S.R. 178(E), dated 1st March, 2000]</p>	<p>In the said notification, in the Annexure, in List I for the entry in column (3), the entry “All goods except Sake” shall be substituted.</p>												
3.	<p>Notification 85/2004- Customs, dated the 31st August, 2004</p> <p>[G.S.R.</p>	<p>In the said notification, in the Table:</p> <p>(i) against serial number 14, for the entry in column (2), the entries ““2811 12 , 2811 19”shall be substituted;</p> <p>(ii) after serial number 39 and the entries relating thereto, the following shall be inserted, namely:-</p>												

	560(E), dated 31 st August, 2004]	<table border="1" data-bbox="539 259 1114 1547"> <thead> <tr> <th data-bbox="539 259 632 331">(1)</th> <th data-bbox="632 259 737 331">(2)</th> <th data-bbox="737 259 1114 331">(3)</th> </tr> </thead> <tbody> <tr> <td data-bbox="539 331 632 1547">"39A</td> <td data-bbox="632 331 737 1547">9620 00 00</td> <td data-bbox="737 331 1114 1547">Monopods, bipods, tripods and similar articles made of iron and steel";</td> </tr> </tbody> </table> <p data-bbox="539 1621 1350 1693">(iii) against serial number 61, for the entry in column (2), the entry "8472 90 99" shall be substituted.</p>	(1)	(2)	(3)	"39A	9620 00 00	Monopods, bipods, tripods and similar articles made of iron and steel";
(1)	(2)	(3)						
"39A	9620 00 00	Monopods, bipods, tripods and similar articles made of iron and steel";						
4.	Notification 73/2005- Customs, dated the 22 nd July, 2005 [G.S.R.	In the said notification, in the Table,- (i) against serial number 16, for the entry in column (2), the entry "2812 19 20" shall be substituted;						

	498(E), dated the 22 nd July, 2005]	(ii) against serial number 140, for the entries in column (2), the entries “ 8528 4200 to 8528 59 00” shall be substituted.								
5.	<p>Notification 10/2008- Customs, dated the 15th January, 2008</p> <p>[G.S.R. 33(E), dated the 15th January, 2008]</p>	<p>In the said notification, in the Table,-</p> <p>(i) against serial number 8, for the entry in column (3), the entry “All goods suitable for infants” shall be substituted;</p> <p>(ii) against serial number 9, for the entry in column (3), the entry “All goods suitable for infants” shall be substituted;</p> <p>(iii) against serial number 23, for the entry in column (2), the entry “2202 91 00” shall be substituted;</p> <p>(iv) after serial number 23 and the entries relating thereto, the following shall be inserted, namely:-</p> <table border="1" data-bbox="560 1160 1145 1339"> <thead> <tr> <th>(1)</th> <th>(2)</th> <th>(3)</th> <th>(4)</th> </tr> </thead> <tbody> <tr> <td>“23A.</td> <td>2202991 0</td> <td>All goods</td> <td>0%”;</td> </tr> </tbody> </table> <p>(v) against serial number 24, for the entry in column (2) , the entry “2202 99 20” shall be substituted;</p> <p>(vi) against serial number 25, for the entry in column (2) ,the entry “2202 99 30” shall be substituted;</p> <p>(vii) against serial number 26, for the entry in column (2), the entry “2202 99 90” shall be substituted;</p> <p>(viii) after serial number 130 and the entries relating thereto, the following shall be inserted, namely:-</p>	(1)	(2)	(3)	(4)	“23A.	2202991 0	All goods	0%”;
(1)	(2)	(3)	(4)							
“23A.	2202991 0	All goods	0%”;							

(1)	(2)	(3)	(4)
"130A.	3808520 0	DDT(ISO)	5%";

(ix) against serial number 131, for the entry in column (2), the entry "3808 59 00" shall be substituted;

(x) against serial number 163, for the entry in column (2), the entry "3901 40 00" shall be substituted;

(xi) after serial number 163 and the entries relating thereto, the following shall be inserted, namely:-

(1)	(2)	(3)	(4)
"163A.	3901901 0	All goods	0%";

(xi) against serial number 254, for the entry in column (2), the entry "5502 10 10" shall be substituted;

(xii) against serial number 255, for the entry in column (2), the entry "5502 10 90" shall be substituted;

(xiii) against serial number 256, for the entry in column (2), the entry "5502 90 10" shall be substituted;

(xiv) after serial number 256 and the entries relating thereto, the following shall be inserted, namely:-

(1)	(2)	(3)	(4)
"256A.	5502909 0	All goods	0%";

(xv) against serial number 285, for the entry in column (2) , the entry "6005 35 00" shall be substituted;

(xvi) against serial number 286, for the entry in column (2) , the entry "6005 36 00" shall be substituted;

(xvii) against serial number 287, for the entry in column (2) , the entry "6005 37 00" shall be substituted;

(xviii) against serial number 288, for the entry in column (2), the entry "6005 38 00" shall be substituted;

(xix) after serial number 288 and the entries relating thereto, the following shall be inserted, namely:-

(1)	(2)	(3)	(4)
"288A.	6005390 0	All goods	0%";

(xx) against serial number 432, for the entry in column (2), the entry "8432 41 00" shall be substituted;

(xxi) after serial number 432 and the entries relating thereto, the following shall be inserted, namely:-

(1)	(2)	(3)	(4)
"432A.	8423420 0	All goods	0%";

(xxii) against serial number 510, for the entry in column (2), the entry "9403 82 00" shall be substituted;

(xxiii) after serial number 510 and the entries relating thereto, the following shall be inserted, namely:-

(1)	(2)	(3)	(4)
"510A.	9403830 0	All goods	0%";

(xxiv) after serial number 532 and the entries relating thereto, the following shall be inserted, namely:-

(1)	(2)	(3)	(4)
"533.	9620 00 00	Monopod, Bipod Tripods of plastics	5%
534.	9620 00 00	Monopod, Bipod Tripods of aluminium	0%";

6.	<p>Notification 96/2008 – Customs, dated the 13th August, 2008</p> <p>[G.S.R. 590(E), dated the 13th August, 2008]</p>	<p>In the said notification,-</p> <p>(i) in Appendix I, after serial number 114 and the entries relating thereto, the following shall be inserted, namely:-</p> <table border="1" data-bbox="560 707 1147 1010"> <thead> <tr> <th data-bbox="560 707 708 779">(1)</th> <th data-bbox="708 707 852 779">(2)</th> <th data-bbox="852 707 1000 779">(3)</th> <th data-bbox="1000 707 1147 779">(4)</th> </tr> </thead> <tbody> <tr> <td data-bbox="560 779 708 1010">“115.</td> <td data-bbox="708 779 852 1010">9620000 0</td> <td data-bbox="852 779 1000 1010">Monopod, Bipod Tripods of plastics</td> <td data-bbox="1000 779 1147 1010">50%”;</td> </tr> </tbody> </table> <p>(ii) in Appendix II, against serial number 47, for the entry in column (2), the entries “220422, 220429” shall be substituted.</p>	(1)	(2)	(3)	(4)	“115.	9620000 0	Monopod, Bipod Tripods of plastics	50%”;
(1)	(2)	(3)	(4)							
“115.	9620000 0	Monopod, Bipod Tripods of plastics	50%”;							
7.	<p>Notification 57/2009 – Customs, dated the 30th May, 2009</p> <p>[G.S.R. 371(E), dated the 30th May, 2009]</p>	<p>In the said notification, in the Table,-</p> <p>(i) against serial number 239, for the entry,-</p> <p>(a) in column (2), the entry “6907” shall be substituted;</p> <p>(b) in column (3), the entry “ Unglazed vitrified tiles whether polished or not, whether or not rectangular, the largest surface area of which is capable of being enclosed in a square the side of which is more than 7 cm” shall be substituted;</p> <p>(ii) against serial number 448, for the entry in column (2), the entry “9403 82 00” shall be substituted.</p>								
8.	<p>Notification 12/2012 Customs, dated the 17th March, 2012</p> <p>[G.S.R. 185(E),</p>	<p>In the said notification, in the Table,-</p> <p>(i) against serial number 43, for the entries,-</p> <p>(a) in column (2), the entries “1211 30 00, 1211 40 00 1211 50 or 1211 90” shall be substituted;</p> <p>(b) in column (3), the entries “All goods, fresh or dried , other than</p>								

	<p>dated 17th March, 2012]</p>	<p>liquorice roots” shall be substituted;</p> <p>(ii) against serial number 48, for the entries,-</p> <p>(a) in column (2), the entries “1302 14, 1302 19 or 1302 20 00” shall be substituted;</p> <p>(b) in column (3), the entries “All goods (other than vegetable seeds and extracts of pyrethrum or of the roots of plants containing rotenone)” shall be substituted;</p> <p>(iii) against serial number 230B, for the entries in column (2), the entries “3824 99 32, 8505 11 90” shall be substituted;</p> <p>(iv) against serial number 355, in the entry in column (3), for the figures “ 8443 31 00, 8443 32 00, 8471, 8517 62, 8528 41 00, 8528 49 00, 8528 51 00 or 8528 61 00”, the figures “84443100, 84433200, 8471, 851762, 85284200, 85284900, 85285200 or 85286200” shall be substituted;</p> <p>(v) against serial number 371, in column (3), for the figures “3824 90 90”, the figures “3824 99 90” shall be substituted.</p>
<p>9.</p>	<p>Notification 75/2005- Customs, dated the 22nd July, 2005 [G.S.R. 500(E), dated the 22nd July, 2005]</p>	<p>In the said notification, in the Table,-</p> <p>(i) against serial number 9, for the entries in column (2), the entries “03063100, 03063200, 03063300, 03063400, 03069100, 03069200, 03069300, 03069400” shall be substituted;</p> <p>(ii) against serial number 10, for the entry in column (2), the entries “03063900, 03069900” shall be substituted;</p> <p>(iii) against serial number 12, for the entry in column (2), the entries “03071200, 03071900” shall be substituted;</p> <p>(iv) against serial number 13, for the entries in column (2), the entries “0307 21 00 to 0307 42 20” shall be substituted;</p>

(v) against serial number 18, for the entry in column (2), the entries "0307 91 00, 0307 82 00" shall be substituted;

(vi) against serial number 37, for the entries,-

(a) in column (2), the entries "2812 13 00, 2812 19 90" shall be substituted;

(b) in column (3), the entries "Carbonyl chloride, carbon oxy-chloride, chloroformyl chloride, phosphorous trichloride" shall be substituted;

(vii) against serial number 38, for the entry in column (2), the entry "2812 12 00" shall be substituted;

(viii) against serial number 39, for the entry in column (2), the entry "2812 19 10" shall be substituted;

(ix) against serial number 40, for the entries,-

(a) in column (2), the entries "2812 19 90 to 2814 20 00," shall be substituted;

(b) in column (3), the entries "All goods except Carbonyl chloride, carbon oxy-chloride, and chloroformyl chloride" shall be substituted;

(x) after serial number 64 and the entries relating thereto, the following shall be inserted, namely:-

(1)	(2)	(3)
"64A	2853	Phosphides , whether or not chemically defined,

		excluding ferrophosphorous”;
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(xi) against serial number 67, for the entry in column (2), the entry “2853 90 40” shall be substituted;

(xii) against serial number 76, for the entries in column (2), the entries “ 2903 92 29 to 2903 99 90” shall be substituted;

(xiii) against serial number 77, for the entries,-

(a) in column (2), the entries “2904 20 10 to 2904 99 70”;

(b) in column (3), the entries “All goods other than Trichloronitromethane (chloropicrin)”;

(xiv) against serial number 78, for the entry in column (2), the entry “2904 99 90” shall be substituted;

(xv) against serial number 102, for the entries,-

(a) in column (2), the entries “2914 71 00 to 2915 13 00” shall be substituted;

(b) in column (3), the entries “All goods except 1-Chloro anthraquinone” shall be substituted;

(xvi) after serial number 114 and the entries relating thereto, the following shall be inserted:

(1)	(2)	(3)
“114A	2918 17 00	All goods”;

(xvii) against serial number 117, for the entries in column (2), the entries "2920 29 10 to 2920 29 30" shall be substituted;

(xviii) against serial number 118, for the entry in column (2), the entries "2920 29 00 to 29 20 90 99" shall be substituted;

(xix) after serial number 129 and the entries relating thereto, the following shall be inserted, namely:-

(1)	(2)	(3)
"129A	2926 40 00	All goods";

(xx) against serial number 142, for the entries in column (2), the entries "2933 79 00 to 2935 90 90" shall be substituted;

(xxi) against serial number 149, for the entries in column (2), the entries "3004 10 10 to 3004 39 90" shall be substituted;

(xxii) after serial number 149 and the entries relating thereto, the following shall be inserted, namely:-

(1)	(2)	(3)
"149A	3004 49 10	All goods";

(xxiii) against serial number 150, for the entry,-

(a) in column (2), the entries "3004 41 00, 3004 42 00, 3004 43 00, 3004 49 90" shall be substituted;

(b) in column (3), the entry "Formulations of other vegetable alkaloids and its derivatives" shall be substituted;

(xxiv) after serial number 205 and the entries relating thereto, the following shall be inserted, namely:-

(1)	(2)	(3)
"205A	4801	Newsprint in rolls of a width between 28 cm to 36 cm";

(xxv) against serial number 370, for the entries in column (2), the entries "8456 11 00 to 8556 30 00" shall be substituted;

(xxvi) against serial number 381, for the entries in column (2), the entries "8472 90 92, 8472 90 93" shall be substituted;

(xxvii) against serial number 383, for the entry,-

- (a) in column (2), the entry "8472 90 99" shall be substituted;
- (b) in column (3), the entry "Addressing machines and Address plate embossing machines" shall be substituted;

(xxviii) against serial number 384, for the entry,-

- (a) in column (2), the entry "8473 40" shall be substituted;
- (b) in column (3), the entry "Parts and accessories of the machines of heading 8472 90 91, 8472 90 92, 8472 90 93, 8472 90 94, and 8472 90 95" shall be substituted;

(xxix) against serial number 385, for the entry ,-

- (a) in column (2), the entry "8473 40" shall be substituted;

		(b) in column (3), the entry “All goods excluding parts and accessories equally suitable for use with machines of two or more headings 8470 to 8472” shall be substituted;						
10.	<p>Notification 74/2005- Customs, dated the 22nd July, 2005</p> <p>[G.S.R. 499(E), dated the 22nd July, 2005]</p>	<p>In the said notification, in the Table,-</p> <p>(i) against serial number 4, for the entry,-</p> <p>(a) in column (2), the entries “0307 43, 0307 49” shall be substituted;</p> <p>(b) in column (3), the entry “All goods excluding species of families Illex and Todarodes” shall be substituted;</p> <p>(ii) against serial number 5, for the entry in column (2), the entries “0307 52, 0307 59” shall be substituted;</p> <p>(iii) against serial number 6, for the entry in column (2), the entries “0307 72, 0307 79” shall be substituted;</p> <p>(iv) against serial number 58, for the entries in column (2), the entries “2914 61 10 to 2914 69 90” shall be substituted;</p> <p>(v) after serial number 58 and the entries relating thereto, the following shall be inserted, namely:-</p> <table border="1" data-bbox="539 1541 1053 1765"> <thead> <tr> <th>(1)</th> <th>(2)</th> <th>(3)</th> </tr> </thead> <tbody> <tr> <td>“58A</td> <td>29147910</td> <td>1-chloro anthraquin one”;</td> </tr> </tbody> </table> <p>(vi) after serial number 69 and the entries relating thereto, the following shall be inserted, namely:-</p>	(1)	(2)	(3)	“58A	29147910	1-chloro anthraquin one”;
(1)	(2)	(3)						
“58A	29147910	1-chloro anthraquin one”;						

(1)	(2)	(3)
"69A	29321400	All goods";

(vii) against serial number 82, for the entry in column (2), the entry "2939 79 00" shall be substituted;

(viii) against serial number 124, for the entries in column (2), the entries "3812 02 10 to 3812 39 30 (except 3812 31 00)" shall be substituted;

(ix) against serial number 133, for the entries in column (2), the entries "3824 84 00 to 3824 99 37" shall be substituted;

(x) against serial number 134, for the entry in column (2), the entry "3824 99 90" shall be substituted;

(xi) against serial number 141, for the entry,-

(a) in column (2), the entries "401170 to 401190" shall be substituted;

(b) in column (3), the entry "All goods other than new pneumatic tyres used on agricultural or forestry vehicles and machines having rim size equal to or more than 61 cm" shall be substituted;

(xii) against serial number 164, for the entry in column (2), the entries "440111, 440112" shall be substituted;

(xiii) against serial number 165, for the entries in column (2), the entries "4401 31 00 to 4401 40 00" shall be substituted;

(xiv) against serial number 166, for the entry in column (2), the entries "440321 to 440326" shall be substituted;

(xv) against serial number 168, for the entries in column (2), the entries "44039300 to 44039990" shall be substituted;

(xvi) against serial number 170, for the entry in column (2), the entries "4407 11, 4407 12, 4407 19" shall be substituted;

(xvii) against serial number 171, for the entries,-

(a) in column (2), the entries "44072700 to 44079200 (excluding 44072990)" shall be substituted;

(b) in column (3), the entry "All goods sawn or chipped" shall be substituted;

(xviii) after serial number 171 and the entries relating thereto, the following shall be inserted, namely:-

(1)	(2)	(3)
"171A	4407 29 90	All goods sawn or chipped of tropical woods other those of the following types of wood: Abura, Acajou d'Afrique, Afromosia, Ako, Alan, Andiroba, Aningré, Avodiré, Azobé, Balau, Balsa, Bossé clair, Bossé foncé, Cativo, Cedro, Dabema, Dark

				Red Meranti, Dibétou, Doussié, Framiré, Freijo, Fromager, Fuma, Geronggang, Ilomba, Imbuia, Ipé, Iroko, Jaboty, Jelutong, Jequitiba, Jongkong, Kapur, Kempas, Keruing, Kosipo, Kotibé, Koto, Light Red Meranti, Limba, Louro, Maçaranduba, Mahogany, Makoré, Mandioqueira, Mansonia, Mengkulang, Meranti Bakau, Merawan, Merbau, Merpauh, Mersawa, Moabi, Niangon, Nyatoh, Obeche, Okoumé, Onzabili, Orey, Ovengkol, Ozigo, Padauk, Paldao, Palissandre de Guatemala,	
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				<p>Palissandre de Para, Palissandre de Rio, Palissandre de Rose, Pau Amarelo, Pau Marfim, Pulai, Punah, Quaruba, Ramin, Sapelli, SaquiSaqui, Sepetir, Sipo, Sucupira, Suren, Tauari, Teak, Tiama, Tola, Virola, White Lauan, White Meranti, White Seraya, Yellow Meranti”;</p>	
					<p>(xix) against serial number 180, for the entry,-</p> <p>(a) in column (2), the entries “44187300, 44187400 ” shall be substituted;</p> <p>(b) in column (3), the entry “All goods for mosaic floors” shall be substituted;</p> <p>(xx) against serial number 181, for the entry in column (2), the entries “4418 91 00 to 4421 99 90” shall be substituted;</p> <p>(xxi) against serial number 362, for the entry in column (2), the entries “84244100, 84244900, 84248200” shall be substituted;</p> <p>(xxii) against serial number 391, for the entry in column (2), the entry</p>

“8472 90 94” shall be substituted;

(xxiii) against serial number 392, for the entry,-

(a) in column (2), the entry “8472 90 95” shall be substituted;

(b) in column (3), the entry “Other Typewriters, non electric” shall be substituted;

(xxiv) against serial number 393, for the entry,-

(a) in column (2), the entry “8472 90 99” shall be substituted;

(b) In column (3), the entry “All goods other than addressing machines and address plate embossing machine” shall be substituted;

(xxv) against serial number 447, for the entry,-

(a) in column (2), the entries “90065310 to 90065990” shall be substituted;

(b) in column (3), the entry “All goods excluding cameras of a kind used for preparing printing plates or cylinders” shall be substituted;

(xxvi) against serial number 476, for the entries in column (2), the entries “94059900 to 94069090” shall be substituted;

(xxvii) after serial number 485 and the entries relating thereto, the following shall be inserted, namely:-

(1)	(2)	(3)
“486	9620	Monopods, bipods, tripods made

				up of iron and steel or wood".
11.	Notification 28/1995- Customs, dated the 16 th March,1995 [G.S.R. 157(E), dated the 16 th March,1995]	In the said notification, in the Table,- (i) against serial number 4, in the entry in the column (3), after the words "similar purposes", the words ", fresh or dried" shall be inserted; (ii) against serial number 9,- (a) in column (2), for the figures "2939.91 or 2939.99", the figures "2939 71, 2939 79 or 2939 80" shall be substituted; (b) in the entry in column (3), after the words "drugs", the words "excluding alkaloids of non-vegetal origin" shall be inserted; (iii) against serial number 16, for the entry in column (2), the entries "3812 20, 3812 31, 3812 39" shall be substituted.		
12.	Notification No. 76/2003- Customs, dated the 13 th May,2003 [G.S.R. 394(E), dated the 13 th May,2003]	In the said notification, in the Table, against serial number 20, in the entry in the column (3), after the word "roots" the words ", fresh or dried" shall be inserted.		
13.	Notification No. 68/2012- Customs, dated the 31 st December,2012 [G.S.R. 953(E), dated the	(I) In the said notification, in Table I,- (i) against serial number 14, in the entry,- (a) in column (2), after the figures "1211 40 00" the figures "1211 50," shall be inserted. (b) in the column (3), after the word "roots", the words ", fresh or dried" shall be inserted;		

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(ii) against serial number 16, for the entry in column (2), the entries "1302 14, 1302 19, 1302 20 00" shall be substituted;

(iii) after serial number 120 and the entries relating thereto, the following shall be inserted, namely:-

(1)	(2)	(3)	(4)
"121.	9620	Monopods, bipods, tripods made up of wood, plastic, aluminium, iron and steel.	5%";

(II) in the said notification, in Table II,-

(i) against serial number 50, for the entry in column (2), the entries "080521, 080522, 080529" shall be substituted;

(ii) against serial number 215, for the entry in column (2), the entry "6005 35" shall be substituted;

(iii) against serial number 216, for the entry in column (2), the entry "6005 36" shall be substituted;

(iv) against serial number 217, for the entry in column (2), the entry "6005 37" shall be substituted;

(v) against serial number 218, for the entry in column (2), the entry "6005 38" shall be substituted;

(vi) after serial number 218 and the entries relating thereto, the following shall be inserted, namely:-

(1)	(2)	(3)	(4)
"218A	6005 39	All goods	8%";

(III) in the said notification, in Table III,-

(i) against serial number 104, for the entry in column (2), the entries "2204 22, 2204 29" shall be substituted;

(ii) against serial number 608, for the entry in column (2), the entries "870191 to 870195" shall be substituted;

(iii) after serial number 614 and the entries relating thereto, the following shall be inserted, namely:-

(1)	(2)	(3)	(4)
"615.	9620	Monopods, bipods, tripods made up of plastic	5%";

14. Notification No.

In the said notification, in the Table,-

	<p>21/2012- Customs, dated the 17th March, 2012</p> <p>[G.S.R. 194(E), dated the 17th March, 2012]</p>	<p>(i) against serial number 34, for the entry in column (2), the entries “2201 90 90, 2202 99 90” shall be substituted;</p> <p>(ii) against serial number 47, for the entry in column (2), the entries “3002 90, 3002 12, 3002 19” shall be substituted;</p> <p>(iii) against serial number 55, for the entry in column (2), the entries “4401 11, 4401 12” shall be substituted;</p> <p>(iv) against serial number 60, for the entry in column (3), the entry “All goods other than newsprint in strips or rolls of width between 28cm to 36 cm; or rectangular including square sheets with one side having dimension between 28 cm to 36 cm and other side 15 cm in the unfolded state” shall be substituted;</p> <p>(v) against serial number 67, for the entry in column (2), the entry “5502 10” shall be substituted.</p>
15.	<p>Notification 72/2005- Customs, dated the 22nd July, 2005</p> <p>[G.S.R. 497(E), dated the 22nd July, 2005]</p>	<p>In the said notification ,in the Table,-</p> <p>(i) against serial number 35, for the entry in column (2), the entries “ 2903 93 00, 2903 94 00, 2903 99” shall be substituted ;</p> <p>(ii) against serial number 41, for the entry in column (2), the entries “ 2914 62 ,2914 69”shall be substituted;</p> <p>(iii) against serial number 51, for the entry in column (2), the entries “2926 40 00, 2926 90 00” shall be substituted;</p> <p>(iv) against serial number 52, for the entry in column (2), the entries “2930 60 00 to 2930 90” shall be substituted;</p> <p>(v) against serial number 53, for the entry in column (2), the entries “2933 92, 2933 99 00” shall be substituted;</p> <p>(vi) against serial number 87, for the entry in column (2), the entries “3812 31 or 3812 39” shall be substituted;</p> <p>(vii) against serial number 113, for the entry in column (2), the entry “4011 70 00” shall be substituted;</p> <p>(viii) against serial number 114, for the entry in column (2), the entry “4011 80 00” shall be substituted;</p>

(ix) against serial number 115, for the entry in column (2), the entry "4011 90 00" shall be substituted;

(x) serial number 116 to 120 and the entries relating thereto shall be omitted;

(xi) against serial number 131, for the entry,-

(a) in column (2), the entries "4408 39 or 4408 90" shall be substituted ;

(b) in column (3), the entries "All goods excluding those of Abura, Acajou d'Afrique, Afrormosia, Ako, Alan, Andiroba, Aningré, Avodiré, Azobé, Balau, Balsa, Bossé clair, Bossé foncé, Cativo, Cedro, Dabema, Dark Red Meranti, Dibétou, Doussié, Framiré, Freijo, Fromager, Fuma, Geronggang, Ilomba, Imbuia, Ipé, Iroko, Jaboty, Jelutong, Jequitiba, Jongkong, Kapur, Kempas, Keruing, Kosipo, Kotibé, Koto, Light Red Meranti, Limba, Louro, Maçaranduba, Mahogany, Makoré, Mandioqueira, Mansonia, Mengkulang, Meranti Bakau, Merawan, Merbau, Merpauh, Mersawa, Moabi, Niangon, Nyatoh, Obeche, Okoumé, Onzabili, Orey, Ovengkol, Ozigo, Padauk, Paldao, Palissandre de Guatemala, Palissandre de Para, Palissandre de Rio, Palissandre de Rose, Pau Amarelo, Pau Marfim, Pulai, Punah, Quaruba, Ramin, Sapelli, SaquiSaqui, Sepetir, Sipo, Sucupira, Suren, Tauari, Teak, Tiama, Tola, Virola, White Lauan, White Meranti, White Seraya, Yellow Meranti" shall be substituted;

(xii) against serial number 143, for the entry in column (2), the entries " 4418 73 00, 4418 74 00 , 4418 75 00, 4418 79 00" shall be substituted;

(xiii) against serial number 144 , for the entry in column (2), the entries "4418 60 00 or 4418 91 00 or 44189900" shall be substituted;

(xiv) against serial number 148, for the entry in column (2), the entries "442191 ,442199" shall be substituted;

(xv) after serial number 179 and the entries relating thereto, the following shall be inserted, namely:-

(1)	(2)	(3)	(4)
"179 A.	6005 35 00	All good s	20";

(xvi) for serial number 180 to 183 and entries relating thereto, the following entries shall be substituted, namely:-

(1)	(2)	(3)	(4)
"180.	6005 36 00	All goods	20
181.	6005 37 00	All goods	20
182.	6005 38 00	All goods	20
183.	6005 39 00	All goods	20";

(xvii) serial number 205 and entries relating thereto shall be omitted;

(xviii) against serial number 322, for the entry in column (2), the entry "8472 90 99" shall be substituted;

(xix) against serial number 351, for the entry,-

(a) in column (2), the entries "8539 50 00, 854370" shall be substituted;

(b) in column (3), the entry "All goods except proximity cards and tags, electric fence energizer" shall be substituted;

(xx) against serial number 370, in the entry in column (3), after the word "micro-films", the words " and of a kind used for preparing printing plates or cylinders" shall be inserted;

(xxi) against serial number 409 , for the entry in column (2), the entries " 9401 52 00, 9401 53 00 or 9401 59 00" shall be substituted;

(xxii) against serial number 422, for the entry in column (2), the

entries "9403 82 00, 9403 83 00 or 9403 89 00" shall be substituted;
 (xxiii) after serial number 445 and the entries relating thereto, the following shall be inserted, namely:-

(1)	(2)	(3)	(4)
"446.	9620 35 00	Monopods, Bipods and Tripods made of wood	10".

16.	Notification 24/2005 – Customs, dated the 1 st March, 2005 [G.S.R. 122(E), dated the 1 st March, 2005]	In the said notification, in the Table,- (i) against the serial number 6 , for the entry in column (2), the entry "8472 90 91" shall be substituted; (ii) against serial number 17, for the entry,- (a) in column (2), the entries "8528 42, 8528 52 or 8528 62" shall be substituted; (b) in column (3), the entry "All goods of a kind solely or principally used in an automatic data processing system of heading 8471" shall be substituted; (iii) against serial number 18, for the entry in column (3), the entries "Parts and accessories of goods of a kind solely or principally used in an automatic data processing system of heading 8471" shall be substituted.
17.	Notification 101/2007- Customs, dated the	In the said notification, in the Table,- (i) against serial number 26, for the entry in column (3), the entries

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dated the
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“All goods excluding *Catlacatla*, *Labeo spp.*, *Osteochilushasselti*, *Leptobarbushoeveni*, *Megalobrama spp.*” shall be substituted;

(ii) after serial number 30 and the entries relating thereto, the following shall be inserted, namely:-

(1)	(2)	(3)
“30A	0302 99	Edible fish offal, excluding livers, roes and milt”;

(iii) against serial number 37, for the entry in column (3), the entry “All goods excluding *Mylopharyngodonpiceus*, *Catlacatla*, *Labeo spp.*, *Osteochilushasselti*, *Leptobarbushoeveni*, *Megalobroma spp.*” shall be substituted;

(iv) After serial number 56 and the entries relating thereto, the following shall be inserted, namely:-

(1)	(2)	(3)
“56A	0302 99	Edible fish offal, excluding livers, roes and milt”;

(v) serial number 57 and 58 and the entries relating thereto, shall be omitted;

(vi) after serial number 71 and the entries relating thereto, the following shall be inserted, namely:-

(1)	(2)	(3)
“71A	0304 39 00	<i>Catlacatla</i> , <i>Labeo spp.</i> , <i>Osteochilushasselti</i> , <i>Leptobarbushoeveni</i> , <i>Megalobroma spp.</i> ”;

(vii) against serial number 72, for the entry in column (2), the entries “0304 47 00, 0304 48 00, 0304 49 00” shall be substituted;

(viii) after serial number 77 and the entries relating thereto, the following shall be inserted, namely:-

(1)	(2)	(3)
"77A	0304 51 00	Catlacatla, Labeo spp., Osteochilushasselti, Leptobarbushoeveni, Megalobroma spp.";

(ix) against serial number 78, for the entry in column (2), the entries "0304 56 00, 0304 57 00, 0304 59 00" shall be substituted;

(x) after serial number 96 and the entries relating thereto, the following shall be inserted, namely:-

(1)	(2)	(3)
"96A	0304 69 00	Catlacatla, Labeo spp., Osteochilushasselti, Leptobarbushoeveni, Megalobroma spp.";

(xi) against serial number 97, for the entry in column (2), the entries "0304 88 10, 0304 88 20, 0304 88 30, 0304 89 90" shall be substituted;

(xii) after serial number 102 and the entries relating thereto, the following shall be inserted, namely:-

(1)	(2)	(3)
"102A	0304 93 00	Catlacatla, Labeo spp., Osteochilushasselti, Leptobarbushoeveni, Megalobroma spp";

(xiii) against serial number 103, for the entry in column (2) the entries "0304 96 00, 0304 97 00, 0304 99 00" shall be substituted;

(xiv) after serial number 108 and the entries relating thereto, the

following shall be inserted, namely:-

(1)	(2)	(3)
"108 A	0305 44 00	Catlacatla, Labeo spp., Osteochilushasselti, Leptobarbushoeveni, Megalobroma spp.";

(xv) against serial number 110, for the entry in column (2), the entries "0305 52 00, 0305 53 00, 0305 54 00, 0305 59" shall be substituted;

(xvi) against serial number 112, for the entry in column (2), the entry "0305 69" shall be substituted;

(xvii) against serial number 124, for the entry in column (2), the entries "0307 22 00, 0307 29 00" shall be substituted;

(xviii) against serial number 127, for the entry in column (2), the entries "0307 52 00, 0307 59 00" shall be substituted;

(xix) against serial number 130, for the entry in column (2), the entries "0307 82 00, 0307 91 00" shall be substituted;

(xx) against serial number 131, for the entry in column (2), the entries "0307 84, 0307 88, 0307 92 00, 0307 99 00" shall be substituted;

(xxi) against serial number 150, for the entry in column (2), the entries "1604 18 00, 1604 19 00" shall be substituted;

(xxii) against serial number 179, for the entry,-

- (a) in column (2), the entry "2853 90 90" shall be substituted;
- (b) in column (3), the entries "Phosphides, other than of copper containing more than 15% by wt. of phosphorous or of zinc, whether or not chemically defined, excluding ferro phosphorous" shall be substituted;

(xxiii) against serial number 233, for the entry in column (3), the entry "All goods excluding Newsprint in strips or rolls of a width between 28 cm to 36 cm; or rectangular including square sheets with one side having dimension between 28 to 36 cm and other side 15 cm in the unfolded state" shall be substituted;

(xxiv) against serial number 234, for the entry in column (3), the entry "All goods excluding Newsprint in strips or rolls of a width between 28

		cm to 36 cm; or rectangular including square sheets with one side having dimension between 28 to 36 cm and other side 15 cm in the unfolded state” shall be substituted.
18.	Notification 151/2009- Customs, dated the 31 st December, 2009 [G.S.R. 942(E), dated the 31 st December, 2009]	In the notification, in the Table- (i) against serial number 39, for the entry in column (2), the entries “8456 11 and 8456 12” shall be substituted; (ii) against serial number 44, for the entry in column (2), the entry “8472 90 91” shall be substituted; (iii) against serial number 74, for the entry in column (2), the entry “8528 42” shall be substituted; (iv) against serial number 75, in column (2), the entry “8528 52” shall be substituted.

2. This Notification shall come into force on the 1st day of January, 2017.

[F.No. 524/12/2016- STO

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(Zubair Riaz Kamili)
Director (Customs)